T. Joeyalakshiri

NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 19/12/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER

: CP/662/(IB)/CB/2017 PETITION NUMBER

: HANDIMAN SERVICES LTD NAME OF THE PETITIONER(S)

: DAL MARKETING SOLUTIONS LTD NAME OF THE RESPONDENT(S)

: 9 RULE 6 UNDER SECTION

SIGNATURE DESIGNATION S.No. NAME (IN CAPITAL)

REPRESENTATION BY WHOM

T. JAYA-ARCEITHIR MIS Paul & Paul J. Huden Samuel & Portners

Convel for operational

ORDER

Counsel for the operational creditor present. Heard. Order reserved.

(S.VIJAYARÁGHAVAN) MEMBER (TECHNICAL) /pb/

- ser (K.ANANTHA PADMANABHA SWAMY) MEMBER (JUDICIAL)